

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 238
(IB)-3208(ND)2019

IN THE MATTER OF:

Punjab National Bank

...

Applicant/Petitioner

Versus

M/s. Qutab Mercantile Pvt. Ltd

...

Respondent

Under Section: 7 of IBC Code, 2016

Order delivered on 03.02.2021

CORAM:

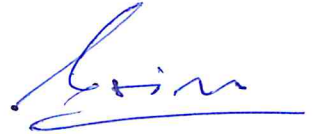
SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotify this case on 10.03.2021



(T.S. SINGH)
COURT OFFICER